

PRL. CIVIL JUDGE AND JMFC, TIPTUR
Sri.Dasari Kranti Kiran
PRL. CIVIL JUDGE (JR. DN.) & JMFC
Cause List Date: 17-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	O.S. 151/2018 (EVIDENCE) IA/1/2018		Gangadhara Vs Shankaramma	K.R. Dayananda
2	O.S. 157/2015 (ARGUMENTS)		MOHANRAJ Vs GANGADHARAI AH	K.S. RAMASWAMY IYENGAR
3	O.S. 120/2018 (Further chief of PW1) IA/1/2018 IA/2/2018		Smt. Triveni Vs Sri. Umesha	Shivashankar.S.M
4	O.S. 251/2015 (Defendant Evidence)		MOHANRAJ Vs KEMPAYELLAMMA	K.S. RAMASWAMY IYENGAR
5	O.S. 377/2013 (Further chief of DW1) IA/1/2013 IA/2/2013		SREEDEVI Vs J.M.BASAVARAJU	
6	O.S. 479/2014 (Further cross of PW1) IA/1/2014 IA/2/2014		TALUK BALIJA SEVA TRUST R TIPTUR RBY. SECRETARY LAKSHMI NARAYANA. Vs SMT. K.N.PANCHARATHNAMMA	H.S. SURABHI DHENU
7	O.S. 243/2015 (Further cross of PW1) IA/1/2015		T.K SURESH Vs M.MAHADEVAMMA S.K. SHIVASWAMY	M.R. GIRISH
8	O.S. 253/2015 (ARGUMENTS)		MOHANRAJ Vs RAMASHETTY	K.S. RAMASWAMY IYENGAR
9	O.S. 5/2017 (ORDERS)		Premalatha. H.I Vs H.N. Ashoka	
<u>11.00 AM to 02.00PM</u>				
10	O.S. 205/2012 (SUMMONS) IA/2/2012 IA/1/2012 IA/3/2012		GOVINDARAJ SINGH Vs SL KAPPANASWAMY	K.B.BANASHANKARI. T.K. UDAYKUMAR
11	O.S. 101/2019 (SUMMONS)		H.S. Geetha Vs Meenakshamma	C. Channegowda
COURT NOTICE TO PLFT.				
12	O.S. 105/2015 (SUMMONS) IA/2/2015 IA/1/2015		D.T. CHANDRAPPA Vs V. KESHAVAMURTHY	D.R. GIRIRAJU

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13	O.S. 197/2015 (Cross of PW1) IA/2/2015 IA/1/2015		T.R.SHABBEER AHAMED Vs GAYATHRAMMA	
14	O.S. 205/2015 (Cross of PW1)		SHIVAMMA Vs GURUSHANATAIAH	T.K. UDAYKUMAR
15	FDP 12/2016 (HEARING)		Drakshayanamma Vs Narasimhamurthy	
LOK ADALATH				
16	O.S. 100/2016 (A.D.R.)		K.K. Dinesh Vs K.M. Jithendra naik	
17	O.S. 180/2017 (A.D.R.)		Shivaiah Vs HUchamma	H C Ramchandraiah
18	O.S. 359/2015 (Settlement)		ZAMRUD PASHA Vs JABEENA KHANUM	FOUZIA KHANUM
19	O.S. 54/2016 (Amended Plaint)		M.B. Manjula Vs R.M. Sharadamma	
20	O.S. 171/2017 (Settlement)		Nagina Banu Vs Nayazuddin	
21	O.S. 279/2014 (EVIDENCE) IA/1/2014 IA/2/2014		K. BASAVARAJU Vs GOWRAMMA	BHARATHRAJ
22	O.S. 297/2015 (EVIDENCE) IA/2/2015 IA/1/2015		SIDDARAMAKKA Vs SOWBHAGYAMMA	M.C. NATARAJ
23	O.S. 463/2015 (EVIDENCE) IA/1/2015		BHARATH KUMAR Vs T. RAMAIAH	K.N. GURURAJ
DEFN EVIDENCE				
24	O.S. 155/2015 (EVIDENCE)		MOHANRAJ Vs SIDDAIAH	K.S. RAMASWAMY IYENGAR
25	O.S. 108/2018 (EVIDENCE)		Mahalingappa Vs Shankarappa	M.R. Girisha
FURTHER EVIDENCE FOR PLNTF				
26	O.S. 265/2015 (EVIDENCE)		NEELAKANTAPPA Vs RAJASHEKAR	K.S. RAMASWAMY IYENGAR

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27	O.S. 351/2015 (EVIDENCE) IA/2/2015 IA/1/2015		BASAVIAH Vs MAHESHA	K.S. RAMASWAMY IYENGAR
PLNTF EVIDENCE				
28	O.S. 141/2017 (EVIDENCE)		T.R. Channabasavaradhya Vs Sangamesh	
29	O.S. 147/2018 (EVIDENCE)		State Bank of India,R.by B. Tarakeswar Rao S/o Buthibabu, Vs Graphikes Industry,R.by its proprietor Mohamed Shafi S/o Mohamed Iqbal,	Nagabhushan T.N
30	O.S. 411/2020 (FIRST HEARING) IA/1/2020		Raja singh Vs Prabhuswamy	Udayakumar T.K
Cases listed below are adjourned due to Covid 19				
31	FDP 7/2010 (SUMMONS)	11-02-2021	CHANDAN @ CHANDRAIAH AND OTHERS Vs JAYAMMA	S.SOMASUNDAR
32	FDP 10/2016 (commissioner report)	11-02-2021	Madhu alias Madhusudhan Vs Ningegowda alias Doddathammaiah Dead	
(FDP/0000010/2016)				
: FDP/0000010/2016				
33	FDP 11/2018 (commissioner report)	11-02-2021	Nagarathamma Vs Shankamma	Udayakumar T.K
34	O.S. 273/2020 (SUMMONS) IA/1/2020	11-02-2021	M.L. Bhagyalakshamma Vs Yallamma	K.R. Dayananda
35	EX 105/2013 (NOTICE)	11-02-2021	S.D. JAYARAM LEGAL OFFICER AND GPA HOLDER SRI RAM CHITS TIPTUR Vs RADHAMANI	
36	EX 107/2013 (NOTICE)	11-02-2021	S.D. JAYARAM LEGAL OFFICER AND GPA HOLDER SRI RAM CHITS TIPTUR Vs LAKSHMAMMA	
37	EX 147/2013 (NOTICE)	11-02-2021	SRI. RAM CHITSK PVT LTD Vs A. N. RUDRAPPA AND ONE	

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38	O.S. 263/2015 (NOTICE)	11-02-2021	NEELAKANTAPPA Vs ESHWARAIHAH AND OTHERS	K.S. RAMASWAMY IYENGAR
39	O.S. 293/2015 (NOTICE) IA/3/2015 IA/2/2015 IA/1/2015	11-02-2021	RATHNAMMA Vs RATHNAMMA	S.K SATYANARAYANA
40	O.S. 369/2015 (NOTICE)	11-02-2021	GANGAMMA Vs CHIKAMMA	T.K. UDAYKUMAR
41	EX 35/2015 (NOTICE)	11-02-2021	MS.SHRIRAM CHITSKAR PVT. LTD. TIPTUR RBY. SHARATHKUMAR.N. Vs MRUTHYUNJAYA ARADHYA	B.N. AJEY
42	EX 49/2015 (NOTICE)	11-02-2021	MS.SRIRAM CHITS KAR PVT. LTD. TIPTUR RBY. SHARATH KUMAR Vs N.L.SHASHIKUMAR AND OTHERS	B.N. AJEY
43	O.S. 107/2018 (NOTICE)	11-02-2021	Siddhesha Vs Gangadharaiah	Fouzia Khanam
44	EX 29/2018 (NOTICE)	11-02-2021	Sri.Ram Chits(K) Pvt.Limited Vs Rajendra S.	Banashankar K.B.
45	EX 35/2018 (NOTICE)	11-02-2021	Sri.Ram Chits(K) Pvt.Limited Vs Radhamma	Banashenkar K.B.
46	EX 43/2018 (NOTICE)	11-02-2021	Sri.Ram Chits(K) Pvt.Limited Vs Ramachandra T.G.	Banashenkar K.B.
47	EX 90/2019 (NOTICE)	11-02-2021	H.M.Prakash Vs H.M.Subramani	Krishnamurthy.B.G
48	EX 31/2020 (NOTICE)	11-02-2021	Sri.Ram Chits(K) Pvt.Limited Vs Manjula B.S.	Yatheesh Kumar
49	O.S. 235/2020 (NOTICE) IA/1/2020	11-02-2021	G.S. Shashidhar Vs G.S. Kumaraswamy	K.N. Gururaja
50	O.S. 313/2020 (NOTICE) IA/1/2020	11-02-2021	Nataraju Vs Puttamma	Udayakumar T.K
51	O.S. 280/2016 (Cross of PW1)	11-02-2021	K. Prakash Vs Prabhakar	

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52	EX 27/2014 (APPEARANCE OF PARTY)	11-02-2021	MARULIAIH Vs H.M.PUSHPALATHA	M.C. NATARAJ
53	O.S. 359/2014 (Writer Statement)	11-02-2021	PRABHUSWAMY.K.S. Vs HEMENDRA	VASANTH KUMAR.D.
54	O.S. 189/2018 (Steps)	11-02-2021	Mallegowda K.M. @ Malleshaiah Vs Revanna	Basavaraja.T
55	O.S. 200/2016 (EVIDENCE)	11-02-2021	Parvathamma Vs Narasamma	
56	O.S. 272/2017 (EVIDENCE)	11-02-2021	Channaiah Vs Anasuyamma	K.S. RAMASWAMY IYENGAR
57	O.S. 311/2018 (Re-issu summons defendant/ s)	11-02-2021	M. Lingappa Vs Padma	M.R. Girish
58	O.S. 27/2019 (Compliance of U. Sec 89 of CPC)	11-02-2021	Gowribai R. Vs Harikumaranaik	Udayakumar T.K

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1	C.C. 922/2012 (SUMMONS)		RURAL PS Vs A1. LALITHA BAI	T.K. UDAYKUMAR
2	C.C. 1051/2012 (SUMMONS)		RURAL POLICE TIPTUR Vs CHANDRANAYAK	M.K. DHAKSHINAMURTHY
AWAIT SUMMON/NOTICE				
3	C.C. 565/2011 (SUMMONS)		Tiptur Rural Police Station Vs J.K. YATHISH	APP S.SOMASUNDAR
4	C.C. 2356/2015 (Reissue B/w to CW)		RURAL P.S. TIPTUR Vs NAGARAJU	
5	C.C. 840/2016 (Reissue B/w to CW)		Tiptur Rural Police Station Vs Vedamurthy	
(C.C./0000840/2016)				
: C.C./0000840/2016				
6	C.C. 1371/2016 (Reissue B/w to CW)		Kibbanahalli Police Vs Udayakumar	
7	C.C. 1549/2017 (For Plea)		Tiptur Rural Police Station Vs Sharanabasava	
8	C.C. 1636/2017 (For Plea)		Tiptur Rural Police Station Vs Jagadeesh	
9	C.C. 699/2019 (For Plea)		Kibbanahalli Police Vs Santhosha Kumar K.S.	State by Complainant
Cases listed below are adjourned due to Covid 19				
10	CrI.Misc. 297/2020 (NOTICE)	12-02-2021	B.S Rajashekaraiiah Vs The Thahsildar, Tiptur	Lingappa.K.B
11	C.C. 1358/2015 (Issue NBW to Accused)	12-02-2021	MS SRIRAMA TRANSPORT FINANCE CO. LTD TIPTUR BY ITS GPA HOLDER KUMARASWAMY Vs RADHAMMA. S.J	DAYANANDA.K.R.
12	C.C. 265/2016 (Issue NBW to Accused)	12-02-2021	M/S Shriram Transport Finance Co Ltd., Vs Eshwarappa	

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13	C.C. 209/2016 (Issue NBW to Accused)	12-02-2021	BASAVARAJAPPA Vs M.A. NOOTHAN	G.R. MANJUNATHSWAMY
14	C.C. 308/2016 (Issue NBW to Accused)	12-02-2021	Manager Ms. Gurukula Co-op. Society Ltd., Tiptur K.S. Ningappa Vs Jayanna	
15	C.C. 310/2016 (Issue NBW to Accused)	12-02-2021	Ms. Sri Gurukula Co-operative Society Ltd., Tiptur, Rep. by its Manager K.S. Ningappa Vs H.B. Shivakumar	
16	C.C. 750/2016 (Issue NBW to Accused)	12-02-2021	Manager, Sri Gurukula Co- operative society ltd, Tiptur Vs P.G. Rajashekaraiah	
17	C.C. 947/2016 (Issue NBW to Accused)	12-02-2021	M/S Gurukula Co-operative society r-p by its manager K S Ningappa Vs M G Jagadeesh	
18	C.C. 1095/2016 (Issue NBW to Accused)	12-02-2021	K. Ganesh Vs Mohammed Manzoor	K.S.SREEDHARA
(C.C./0001095/2016)				
: C.C./0001095/2016				
19	C.C. 1060/2017 (Issue NBW to Accused)	12-02-2021	Sri Kanaka Multi-purpose Co- operative Society Ltd. Vs K D Chandrashekaraiah	
20	C.C. 620/2019 (APPEARANCE OF ACCUSSED)	12-02-2021	Kibbanahalli Police Vs Ananda M.	State by Complainant
21	C.C. 350/2020 (APPEARANCE OF ACCUSSED)	12-02-2021	Kibbanahalli Police Vs Narasimhaiah	State by Complainant
22	C.C. 351/2020 (APPEARANCE OF ACCUSSED)	12-02-2021	Kibbanahalli Police Vs Chethan Kumar G.R.	State by Complainant
23	C.C. 352/2020 (APPEARANCE OF ACCUSSED)	12-02-2021	Kibbanahalli Police Vs Parveez Pasha	State by Complainant
24	C.C. 427/2020 (APPEARANCE OF ACCUSSED)	12-02-2021	Tiptur Rural Police Station Vs Mahalingaiah	State by complainant

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25	C.C. 280/2016 (For Plea)	12-02-2021	L.K. Bhyresh Vs L.S.Guruprasanna	K.S. RAMASWAMY IYENGAR
(C.C./0000280/2016) : C.C./0000280/2016				
26	Crl.Misc. 45/2020 (Paper publication)	12-02-2021	Basavalingaiah Vs The Thahsildar, Tiptur	Channakeshava.B.K
27	Crl.Misc. 55/2020 (Paper publication)	12-02-2021	Rajanna Vs The Thahsildar, Tiptur	Sreedhara.K.S
28	P.C.R. 340/2016 (Sworn Statement)	12-02-2021	Nagamma Vs Mahaboob Inamdar	
29	P.C.R. 341/2016 (Sworn Statement)	12-02-2021	M.C. Lokesh Vs Mahaboob Inamdar	
30	Crl.Misc. 346/2011 (Await Report)	12-02-2021	SUMOTO BY COURT Vs PARAMESH B.S.	
31	Crl.Misc. 168/2017 (Await Report)	12-02-2021	Vs	
32	Crl.Misc. 312/2017 (Reissue FLW to the Respondent)	12-02-2021	M-S Kalpataru products r-p by its partner SS santhosh Kumar Vs M-S Kiran Detective Security Force, R-p by its Proprtetor L Ramachandraiah	

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<u>02.45 PM to 05.45PM</u>				
1	O.S. 230/2013 (Steps) IA/1/2013 IA/2/2013		N.C. KUMAR Vs SAB JAN YUSUF SHARIFF	S.SOMASUNDAR
2	O.S. 88/2014 (Steps) IA/1/2014 IA/2/2014		SHOBHA AND ANOTHER Vs SMT. RUKMINIYAMMA AND 2 OTHERS	
3	EX 4/2015 (Steps)		G.R.PUTTARAJU Vs G.S.RANGASWAMY	M.R. GIRISH
4	O.S. 434/2015 (Steps) IA/2/2015 IA/1/2015		H.R.NAGARAJASHETTY Vs PRABHVATHAMMA	S.V. SHOBHADEVI
5	O.S. 186/2018 (Steps)		G. Shivaswamy Vs T.G. Mangalakumari	K.N. Gururaju
6	EX 52/2013 (Settelment)		SRI RAM CHITSK PVT. LTD. Vs G.T. SUDHAKAR	VASANTH KUMAR.D.
7	O.S. 406/2014 (Amended Plaint)		NANJAMMA Vs BORAMMA	K.S. RAMASWAMY IYENGAR
8	O.S. 90/2017 (Settelment)		State Bank of Mysore Vs Pushpalatha	
(O.S./0000090/2017)				
: O.S./0000090/2017				
9	O.S. 284/2018 (Settelment)		Pushpavathi Vs Commissioner	Somasundar S
10	O.S. 268/2011 (EVIDENCE) IA/1/2011		KEMPADEVAMMA AND OTHERS Vs SHANKARALINGAPPA	B.N. AJEY K.S. RAMASWAMY IYENGAR
11	O.S. 334/2012 (EVIDENCE) IA/2/2012 IA/1/2012		MOHAN KUMARI Vs 1. RAJAGOWADARU	K.N. GURURAJ H.LAKSHMAN
12	O.S. 98/2019 (Sumons to Defendant/s)		K.R. Sreenivasa Vs T.M. Indramma	Somasundar S
13	O.S. 260/2009 (For clarification,)		SHANTHAMMA AND ANOTHER Vs M.BYRAPPA AND 6 OTHERS	

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14	O.S. 224/2011 (For clarification, IA/3/2011 IA/4/2011 IA/1/2011 IA/5/2011 IA/2/2011		S.M. MAHASHWARI Vs NAGARANTH NAMMA WO LATE MUNISWAMAIAH AA 70 YRS S.M. LAKSHMIDEVAMMA DO MUNISWAMAIAH AA 50 YRS R	B.P. RAJENDRAPRASAD S.V. SHOBHADEVI
15	Misc 8/2018 (For clarification,)		S.M. Maheshwari Vs S.M. Lakshmiddevamma	Udayakumar T.K
16	O.S. 20/2012 (Cross of DW) IA/2/2012 IA/1/2012 IA/5/2012 IA/3/2012 IA/4/2012		DODDAMMA AND 5 OTHERS Vs G.S.UMESH	B.D. JAGADEESH C.CHANNEGOWDA
17	O.S. 236/2019 (Compliance of U. Sec 89 of CPC)		Kavitha B.R. Vs H.S.Basavaraju	Udayakumar T.K
11.00 AM to 02.00PM				
18	O.S. 274/2014 (SUMMONS) IA/1/2014 IA/2/2014		THAYAMMA Vs CHANNAMMA	H. LAKSHMAN
19	O.S. 134/2020 (SUMMONS) IA/1/2020		C.Mamatha Vs R.B. Kantharaju	Udayakumar T.K
20	O.S. 338/2020 (SUMMONS) IA/1/2020		Channabasappa Vs Shankarappa	Raghu.T.K
21	O.S. 340/2020 (SUMMONS)		Karnataka Bank Ltd., Represented by its Manager Sri. Sudarshana Vs Siddesh J.N	Nagabhushan T.N
22	O.S. 362/2020 (SUMMONS) IA/1/2020		Lalithamma Vs Shashikala @ Kalavathi	Fouzia Khanam
23	O.S. 94/2017 (NOTICE)		Radhamma Alias Rajamma Vs Siddhesh	
24	Misc 1/2020 (NOTICE)		Kavitha B.R. Vs H.S. Basavaraju	Udayakumar T.K
25	O.S. 205/2017 (Cross of PW1)		Roopa Vs Gangamma	

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26	O.S. 262/2017 (Cross of PW1)		S. Ranganatha Vs Gangamma	K.S. RAMASWAMY IYENGAR
27	O.S. 292/2019 (For Objection) IA/1/2019 IA/2/2019		Lingaraju H.B. Vs Basavalingaiah	H Lakshman
28	H.R.C. 2/2019 (For Objection)		M.S. Vasudevamurthy Vs Prathibha	S.K. Sathyanarayana
29	O.S. 188/2020 (For Objection) IA/1/2020 IA/2/2020 IA/3/2020		Puttamma Vs Siddalingaiah	H.Lakshman
30	O.S. 4/2014 (HEARING) IA/1/2014		B.R. SATHISHA Vs R.N. GANGADHARA	K.S.SREEDHARA
31	O.S. 224/2020 (Hearing on IA) IA/1/2020		G.T. Anupama Vs Raghu	Somasundar S
32	O.S. 254/2020 (HEARING)		H.S.Nagarajasetty Vs Manapuram General Finance and Leasing Limited, By its deputy General Manager	Ajay.B.N
33	O.S. 334/2020 (Hearing on IA) IA/1/2020		R.Pundarika Vs The Special Land Acquisition Officer	M.Dakshinamurthy
34	EX 16/2013 (Steps)		SRI.RAM CHITS TIPTUR Vs ANILKUMAR AND ANOTHER	
Cases listed below are adjourned due to Covid 19				
35	O.S. 102/2020 (SUMMONS) IA/1/2020	29-01-2021	Geetha B.R Vs Gowamma	Sathish.B
36	O.S. 208/2020 (SUMMONS) IA/1/2020 IA/2/2020	29-01-2021	Chikkanarasaiah Vs The President	Manjunathaswamy.G.R
37	O.S. 288/2020 (SUMMONS) IA/1/2020	29-01-2021	S.Basavaraju Vs Prema	Ananda.K.L
38	O.S. 290/2020 (SUMMONS)	29-01-2021	S.Sanju Vs Gangamma	Somasundar S

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39	O.S. 266/2014 (NOTICE) IA/1/2014 IA/2/2014	29-01-2021	DEVADASAPPA Vs SHIVAMMA	SHIVKUMAR
40	O.S. 234/2015 (NOTICE)	29-01-2021	AKKAMAHADEVI Vs REVANASIDDIAIAH AND 4 OTHERS	BHARATHRAJ
41	EX 39/2016 (NOTICE)	29-01-2021	Nanjamma dead by her LRs Vs Konamma, dead by her LRs	C.CHANNEGOWDA
42	EX 18/2017 (NOTICE)	29-01-2021	Manager, Karnataka Bank, Nonavinakere, Tiptur Tq. Vs R.L. Vasanth	
43	EX 14/2018 (NOTICE)	29-01-2021	Kadaramma Vs Eramma	Sathish.B
44	O.S. 214/2019 (Writter Statement)	29-01-2021	T.B. Krishnamurthy Vs Dattatreya Ganapati Shet	Nagabhushan T.N
45	O.S. 532/2014 (HEARING)	29-01-2021	BASAVARAJU.B.S. Vs GOWRAMMA	BHARATHRAJ
46	FDP 2/2018 (HEARING) IA/1/2018	30-01-2021	Akkamahadevi Vs Siddagangamma	Sathish.B
47	O.S. 314/2018 (HEARING) IA/1/2018 IA/2/2018	30-01-2021	B.N. Shivalingappa Vs B.N. Nagaraju	Lakshman.H
48	FDP 7/2019 (HEARING)	30-01-2021	Shanthamma Vs Doddamma	Somasundar S
49	O.S. 262/2016 (Steps)	30-01-2021	Proprietor, R. Basavalingaiah and sons, Tiptur Vs K.P. Balaramgowda	
50	O.S. 40/2017 (Steps)	30-01-2021	Shankaralingaiah H.s. Vs Gangadhara Shetty	
51	EX 13/2017 (Steps)	30-01-2021	S.B Pavithra Vs Dharanesh (Srihari)	
52	O.S. 136/2017 (Steps)	30-01-2021	Shobha Vs Channabasavaiah	

(O.S./0000136/2017)
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
53	EX 27/2017 (Steps)	30-01-2021	Nagarathna Vs Shivanandappa	
54	EX 30/2017 (Steps)	30-01-2021	Sasalu Chasnnabasappa and sons by its partner S.V. Suryank Vs R. Jayanna Alias R. Dhananjaya	
55	O.S. 222/2017 (Steps) IA/2/2017 IA/1/2017	02-02-2021	B.R. Lingaraju Vs Mines Rajanna	
56	FDP 12/2017 (Steps)	02-02-2021	A.N. Nethravathi Vs Siddappa	S.SOMASUNDAR
57	EX 38/2017 (Steps)	02-02-2021	B.N. Bhagyalakshmi Vs Subbareddy	K.S. RAMASWAMY IYENGAR
58	FDP 19/2017 (Steps)	02-02-2021	Kannappa dead by Lrs. Radhamma Vs Gowramma	Somasundar S
59	EX 19/2018 (Steps) IA/1/2018	02-02-2021	K. Lakshmipathy Vs Basheer Ahmad	Venu.C
60	FDP 16/2018 (Steps)	02-02-2021	Shashikala Vs Nagarathnamma	M.R. Girish
61	EX 6/2019 (Steps)	02-02-2021	Syndicate Bank Vs Umesh	Mohamed Afroze Ahamed
62	EX 14/2019 (Steps)	02-02-2021	Syndicate Bank Vs Rathnamma	Mohamed Afroze Ahamed
63	O.S. 58/2019 (Steps) IA/1/2019 IA/2/2019	02-02-2021	Nagarathnamma N. Vs Thimmamma	Ramaswamy Iyengar K.S
64	FDP 8/2019 (Steps)	02-02-2021	G.S.Shivanna Vs Rangappa	Nataraju.M.C
65	EX 92/2019 (Steps)	02-02-2021	M/S Shriram Chits (Karnataka) Pvt. Ltd., Vs Dinesh	Yatheeshkumar C.R.
66	O.S. 254/2013 (EVIDENCE) IA/1/2013 IA/2/2013	03-02-2021	SIDDIAIAH Vs SHIVANNA AND 2 OTHERS	T.K. UDAYKUMAR

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
67	O.S. 156/2015 (EVIDENCE) IA/2/2015 IA/1/2015	03-02-2021	ABDUL RAHIM Vs MANI	FOUZIA KHANUM
68	O.S. 192/2015 (EVIDENCE) IA/2/2015 IA/1/2015	03-02-2021	GANGADHARAI AH Vs BASAVALINGAI AH	S.SOMASUNDAR
69	O.S. 230/2015 (EVIDENCE)	03-02-2021	UMADEVI Vs RUDRAMMA	S.SOMASUNDAR
70	O.S. 252/2015 (EVIDENCE)	03-02-2021	BHOOMIKA Vs SHIVASHANKARAI AH	M.R. GIRISH
71	O.S. 262/2015 (EVIDENCE) IA/2/2015 IA/1/2015	03-02-2021	SHIVABASAVAI AH Vs MAHALINGAPPA	B.G.CHANDRAPPA
72	O.S. 298/2015 (EVIDENCE) IA/2/2015 IA/1/2015	03-02-2021	K. SHANTHAMMA GPA HOLDER MANJUNATH Vs PRASANNA	S.JAYANNA
73	O.S. 316/2015 (EVIDENCE)	03-02-2021	M PANDURANGAREDDY Vs THE MANAGING DIRECTOR	T.K. UDAYKUMAR
74	O.S. 175/2017 (EVIDENCE)	03-02-2021	Shriram Vs S. Thandavamurthy	S.SOMSUNDAR
(O.S./0000175/2017)				
: O.S./0000175/2017				
75	O.S. 260/2018 (EVIDENCE)	03-02-2021	Kranthiveera Shree Sangolli Rayanna Pathina Sahakara Niyamitha Rep by its CEO Usha Rani Vs Honnappa	Lakshman.H
76	O.S. 6/1994 (Await orders)	03-02-2021	N.G. Chandriah Vs Gowramma	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	C.C. 205/2020 (SUMMONS)		Nonavinakere Police Vs Prabhakara	State by Complainant
2	C.C. 1254/2014 (EVIDENCE)		HONNAVALLI POLICE Vs SYED GULZAR AND OTHER	
3	CrI.Misc. 72/2019 (EVIDENCE)		Mangala Vs Shankarappa	Shobhadevi. S.V
<u>11.00 AM to 02.00PM</u>				
4	C.C. 783/2015 (SUMMONS)		N.V. KERE PS Vs YOGANANDA	
5	C.C. 784/2015 (SUMMONS)		N.V. KERE PS Vs GANGAMMA	
6	C.C. 68/2019 (SUMMONS)		Honnavalli Police Vs Murthy	State by Complainant
Cases listed below are adjourned due to Covid 19				
7	C.C. 170/2020 (SUMMONS)	19-12-2020	Honnavalli Police Vs Krishnappa	State by Complainant
8	C.C. 497/2017 (SUMMONS)	20-01-2021	Nonavinakere Police Vs Syed saleem	
(C.C./0000497/2017)				
: C.C./0000497/2017				
9	C.C. 714/2017 (SUMMONS)	20-01-2021	Honnavalli Police Vs Ravikumar.S.K.	
(C.C./0000714/2017)				
: C.C./0000714/2017				
10	C.C. 790/2017 (SUMMONS)	20-01-2021	Nonavinakere Police Vs Annda	
(C.C./0000790/2017)				
: C.C./0000790/2017				
11	C.C. 791/2017 (SUMMONS)	20-01-2021	Nonavinakere Police Vs Ananda	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	C.C. 1532/2017 (SUMMONS)	20-01-2021	Honnavalli Police Vs Hanumantha aliyas Hanumantha Murthy	
13	C.C. 251/2018 (SUMMONS)	20-01-2021	Nonavinakere Police Vs Nagendra	
14	C.C. 530/2018 (SUMMONS)	20-01-2021	Nonavinakere Police Vs Kirana N.T	State by Complainant
15	C.C. 297/2019 (SUMMONS)	20-01-2021	Nonavinakere Police Vs Kenchamma	State by complainant
16	C.C. 314/2019 (SUMMONS)	20-01-2021	Honnavalli Police Vs Shivashankara	State by Complainant
17	C.C. 335/2019 (SUMMONS)	20-01-2021	Nonavinakere Police Vs Mahalingaiah	State by Complainant
18	C.C. 681/2019 (SUMMONS)	20-01-2021	Anitha K.K. Vs Jagadeesh S.S.	Yogananda.M.K
19	C.C. 689/2019 (SUMMONS)	20-01-2021	Nonavinakere Police Vs Hariyappa	State by complainant
20	C.C. 737/2019 (SUMMONS)	20-01-2021	Nonavinakere Police Vs Govinda	State by complainant
21	C.C. 742/2019 (SUMMONS)	20-01-2021	Shivananjaiah Vs Shivashankaraiah	K.R. Dayananda
22	C.C. 183/2020 (SUMMONS)	20-01-2021	Honnavalli Police Vs Kirankumar	State by Complainant
23	C.C. 192/2020 (SUMMONS)	21-01-2021	Nonavinakere Police Vs Sathayanarayana M.V.	State by Complainat
24	C.C. 193/2020 (SUMMONS)	21-01-2021	Nonavinakere Police Vs Rajashekharaiiah	State by complainant
25	C.C. 810/2020 (SUMMONS)	21-01-2021	Honnavalli Police Vs Ramesha	State by Complainant

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
26	C.C. 811/2020 (SUMMONS)	21-01-2021	Honnavalli Police Vs Lakkaiah	State by Complainant
27	C.C. 1312/2017 (For Charge,)	21-01-2021	Honnavalli Police Vs Shankarappa,	
28	C.C. 381/2019 (For Charge,)	21-01-2021	Honnavalli Police Vs Annegowda	State by complainant
29	P.C.R. 27/2020 (Sworn Statement)	21-01-2021	Chikkalakkegowda Vs Sudhakar	State by Complainant
30	C.C. 1266/2010 (Await Report)	21-01-2021	EXCISE POLICE Vs D.L. KUMAR	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 AM to 02.00PM</u>				
1	Crl.Misc. 152/2020 (Petitioner Evidence.)		Ghouse Khan Vs City Municipal Council	Fouzia Khanam
2	Crl.Misc. 153/2020 (Petitioner Evidence.)		Sidiq Vs City Municipal Council	Fouzia Khanam
3	Crl.Misc. 166/2020 (NOTICE)		Shankamma Vs C.M.C. Tiptur	Fouzia Khanam
4	Crl.Misc. 186/2020 (NOTICE)		P.R. Girija Vs The Commisisioner, CMC, Tiptur	Umesh Rao
Cases listed below are adjourned due to Covid 19				
5	C.C. 387/2019 (NBW to Accused)	29-03-2021	M/S Nandini Milk Producers Credit Co-operative Society by its G.P. Kusuma Vs Niranjanamurthy K.C.	D. Vasanthkumar
6	C.C. 391/2019 (NBW to Accused)	29-03-2021	T.N. Yogesh Vs N. Nagesh	Sreedhara.K.S
7	C.C. 399/2019 (NBW to Accused)	29-03-2021	H.B. Mrithyunjaya Vs Naveen	Manjunathaswamy.G.R
8	C.C. 417/2019 (NBW to Accused)	29-03-2021	Punithkumar R Vs Virupaksha	G. Vishwanath
9	C.C. 418/2019 (NBW to Accused)	29-03-2021	Krishanareddy Vs Shamala	K.T. Chandrashekaraiiah
10	C.C. 423/2019 (NBW to Accused)	29-03-2021	Dhanalakshmi Fuel Station, Indian Oil Dealer by its Deepthi Nataraj Vs Manjunath S	Ramaswamy Iyengar K.S
11	C.C. 472/2019 (NBW to Accused)	29-03-2021	Shrirama Tansport Finanace Company Limted by its Kumarswamy Vs Gangadhara Bhovi	K.R. Dayananda
12	C.C. 498/2019 (NBW to Accused)	29-03-2021	Sri Kanaka Multi purpose Co Operative Society Ltd., by its Shivaraj Vs N. Narasimhamurthy	Ramachandraiah.H.C
13	C.C. 500/2019 (NBW to Accused)	29-03-2021	Nayaz Ulla Khan Vs H.R. Devananda	Ramachandraiah.H.C

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	C.C. 509/2019 (NBW to Accused)	29-03-2021	M/S Nandini Milk Producers Credit Co-operative Society by its G.P. Kusuma Vs Nagaraju H.V.	Yogananda.M.K
15	C.C. 512/2019 (NBW to Accused)	29-03-2021	M/S Nandini Milk Producers Credit Co-operative Society by its G.P. Kusuma Vs Gangadhara K.M.	Yogananda.M.K
16	C.C. 516/2019 (NBW to Accused)	29-03-2021	Gurukula Co-Operative Society Limited by its K.S. Ningappa Vs Mahamad Rafi	G.S. Nagaraj
17	C.C. 518/2019 (NBW to Accused)	29-03-2021	Gurukula Co-Operative Society Limited by its K.S. Ningappa Vs R.C. Rudrachar	G.S. Nagaraj
18	C.C. 685/2019 (NBW to Accused)	29-03-2021	Gurukula Co-Operative Society Limited Vs G.T. Kavitha	G.S. Nagaraj
19	C.C. 718/2019 (NBW to Accused)	29-03-2021	M/S Icon Industries by its Proprieter Kavitha D Thakur Vs Vinith Mariea Crasta	Sathish.B
20	C.C. 725/2019 (NBW to Accused)	29-03-2021	M/s Sree Gurumallikarjunaswamy vividoddesha Sahakara Sanga Niyamitha Vs Mohankumar R.S.	Nataraju.M.C
21	C.C. 730/2019 (NBW to Accused)	29-03-2021	Pulindakumar T.c. Vs Shabhana Khanum	Somasundar S
22	C.C. 731/2019 (NBW to Accused)	29-03-2021	Sri Kanaka Multi purpose Co Operative Society Ltd., Tiptur. Vs K.M.Sudhakara	Ramachandraiah.H.C
23	C.C. 742/2019 (NBW to Accused)	29-03-2021	Arunkumari Vs V.Kusuma	B.N.Ajay

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	O.S. 12/2020 (Steps) IA/1/2020		Praveenkumar Vs Manjunath	M.R. Puttaraju
2	O.S. 33/2020 (SUMMONS) IA/1/2020		Ramesh Vs Nagaraju	Udayakumar T.K
3	O.S. 41/2020 (SUMMONS)		Hema Vs Vasanthamma	KSRI
4	O.S. 42/2020 (SUMMONS)		Lingarajamma Vs Nagarathnamma	Jayanna
5	M.A. 5/2017 (ARGUMENTS) IA/1/2017 IA/2/2017		Mohanlal.D.Thakur Vs M.C.Shivalingaswamy	CPS
(M.A./0000005/2017)				
: M.A./0000005/2017				
6	R.A. 40/2018 (ARGUMENTS) IA/1/2018		R.M.Mallikarjunaswamy Vs B.S.Nataraju	Raghu.T.K
7	R.A. 41/2018 (ARGUMENTS) IA/1/2018 IA/2/2018		K.Visweswara Sharma Vs Immaddi Karibasava Deshikendra Mahaswamiji	Ramaswamy Iyengar K.S
8	R.A. 42/2018 (ARGUMENTS) IA/1/2018		S.P.Yatheesh Vs Chikkamma	Udayakumar T.K
9	R.A. 43/2018 (ARGUMENTS)		Shivanna Vs The Chief Secretary, The State of Karnataka P	Nataraju.M.C
10	R.A. 46/2018 (ARGUMENTS)		N.Chandrashekaraiiah Vs Thimmegowda Dead by his Lrs	Krishnamurthy.B.G
11	R.A. 47/2018 (ARGUMENTS) IA/1/2018		Mohammed Younus Saleem Vs D.M.Shashishekar	M.R.Girish
12	R.A. 6/2019 (ARGUMENTS)		Shambulingamma Vs M.L. Channegowda	K.R. Dayananda
13	R.A. 7/2019 (ARGUMENTS) IA/4/2019 IA/3/2019 IA/1/2019 IA/2/2019		A.S.Biliyappa @ S. Ranganatha Vs Anusha	Ramachandraiah.H.C

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	R.A. 14/2019 (ARGUMENTS)		Nanjappa Vs Basavalinpappa	S. Somasundar
15	M.A. 4/2019 (ARGUMENTS) IA/1/2019		Umesh Vs S. Shivapanchakshari	C.Venu
16	R.A. 17/2019 (ARGUMENTS) IA/3/2019 IA/1/2019 IA/2/2019		M. Basavaraju Vs N. Sujatha	Ramaswamy Iyengar K.S
17	R.A. 31/2019 (ARGUMENTS) IA/1/2019		B.S. Nagarajashetty Vs Ashwathanarayana	Nagabhushan T.N
18	R.A. 43/2019 (ARGUMENTS)		G. Gangadhar Vs R. Surekha	Raghu.T.K
19	R.A. 44/2019 (ARGUMENTS)		T.R. Yatheesh Kumar Vs Basavaraju	Nagabhushan T.N
20	R.A. 46/2019 (ARGUMENTS)		Puttaiah Vs Basavaraju	Chandrappa B.G
11.00 AM to 02.00PM				
21	O.S. 20/2020 (SUMMONS) IA/1/2020 IA/2/2020		Chetan Kumar Vs Ambika	Nagabhushan T.N
22	O.S. 30/2020 (Plaintiff Evidence) IA/1/2020 IA/2/2020		T O Lathamani Vs Manjunath	D. Vasanthkumar
23	O.S. 40/2020 (Plaintiff Evidence) IA/1/2020 IA/2/2020		Latha T N Vs Gowramma	Chandrashekar N
24	O.S. 21/2015 (Objection to IA.)		SMT.K.S.BHAGYALAKSHMI Vs SRI.K.S.GANGADHARAI AH	S.M.SHIVASHANKAR
25	M.C. 90/2019 (NOTICE)		Madhukumari Vs H.H. Jagadish	Chandrappa B.G
26	M.C. 58/2020 (NOTICE) IA/1/2020		Smt. Mamatha V.J. Vs H.S. Panchakshari	M.R. Puttaraju

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
27	R.A. 12/2012 (ARGUMENTS) IA/1/2012		REVANASIDDAPPA REVANASIDDAPPA AND ANOTHER Vs A.S.PANCHAKSHARAIHAH AND OTHERS	H.P. MAHALINGAPPA
28	O.S. 45/2016 (ARGUMENTS)		B S Manjunathaswamy Vs B S Nagarathna	
(O.S./0000045/2016) : O.S./0000045/2016				
29	R.A. 1/2017 (ARGUMENTS)		Kiranakshidevi @ Arunakshidevi Vs Shankaramma	BGK
(R.A./0000001/2017) : R.A./0000001/2017				
30	R.A. 84/2017 (ARGUMENTS)		Jagadeesha Vs Dhanalakshamma	Udayakumar T.K
31	R.A. 88/2017 (ARGUMENTS)		B.N.Nagaraja Rao Vs General Manager	N.V.Sachidanand
(R.A./0000088/2017) : R.A./0000088/2017				
32	R.A. 89/2017 (ARGUMENTS) IA/1/2017		Manjunath Vs Gopalaiah	G. Vishwanath
33	R.A. 3/2018 (ARGUMENTS)		S.V. suryaprakash Vs Gowramma	Ramaswamy Iyengar K.S
34	R.A. 4/2018 (ARGUMENTS)		Ashwini. G.S Vs B.S. Nagarathnamma	Somasundar S
(O.S./0000359/2013)				
35	M.A. 2/2018 (ARGUMENTS)		R.M. Mallikarjuna Swamy Vs Mahadevaiah	T.K. Raghu
36	R.A. 36/2018 (ARGUMENTS)		Nagaraju Vs The State of Karnataka Chief Secretary,	M.C.Nataraju
Cases listed below are adjourned due to Covid 19				
37	R.A. 54/2019 (ARGUMENTS)	23-12-2020	Iqbal Ahamed Vs H.N. Rajanna	Ramaswamy Iyengar K.S

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
38	R.A. 57/2019 (ARGUMENTS)	23-12-2020	Iqbal Ahamed Vs H.N. Rajanna	Ramaswamy Iyengar K.S
39	R.A. 59/2019 (ARGUMENTS) IA/1/2019 IA/2/2019	23-12-2020	Manjunatha Vs Lakshmiddevamma	H. Lakshman
40	M.A. 1/2020 (ARGUMENTS)	23-12-2020	Parvathi B. Patel Vs Somashekarachar	Karunakar.M.B
41	R.A. 5/2020 (ARGUMENTS) IA/1/2020	23-12-2020	Arjun Wines, by 6 its proprietor D.N.Shankaregowda Vs Balaji Wines by its proprietor D Shivaprasad,	Krishnamurthy.B.G
42	R.A. 6/2020 (ARGUMENTS) IA/1/2020	23-12-2020	S.L.N Wines Sampige , by its proprietor Rajanna Vs Balaji Wines, by its proprietor D.Shivaprasad	Krishnamurthy.B.G
43	R.A. 7/2020 (ARGUMENTS) IA/1/2020	23-12-2020	S.L.N Bar and Restaurant by tis proprietor Smt.Kamala Vs Balaji wines , Tiptur by its proprietor D Shivaprasad	Krishnamurthy.B.G
44	R.A. 8/2020 (ARGUMENTS) IA/1/2020	23-12-2020	Gururaghavendra Liquor Shop Kibbanahally Cross, by its proprietor Smt SJ Sudha Vs Balaji Wines Tiptur by its Proprietor D.Shivaprasad	Krishnamurthy.B.G
45	R.A. 12/2020 (ARGUMENTS) IA/1/2020	23-12-2020	Shivaiah Vs C.N.Chidananda	S.Somasundar
46	EX 61/2014 (Attachment warrant of moveables)	19-02-2021	K.B.SHANKARAPPA Vs A.N.SHANKARAMURTHY	K.S. RAMASWAMY IYENGAR
47	O.S. 35/2015 (Amendment.)	19-02-2021	SMT.VISHALAKSHI Vs H.S.GANGADHARAI AH	UMESH RAO
48	O.S. 23/2017 (To pay duty and penality)	19-02-2021	Harish.A. Taqur Vs H.K.Krishnamurthy	CPS
(O.S./0000023/2017)				
: O.S./0000023/2017				
49	M.V.C. 1005/2017 (Amended plaint)	19-02-2021	Rajamma Vs Mohan Narayan Naik	M.C. Nataraj

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
50	FDP 5/2018 (Steps)	19-02-2021	Poornima @ Annapoornima Vs M.S. Sharadamma	H.C . Kumaraswamy
51	R.A. 45/2019 (For balance of payment.) IA/1/2019 IA/2/2019	19-02-2021	Sulochana Vs Radhamma	B.P.Rajendraprasad
52	O.S. 95/2019 (Objection) IA/1/2019	19-02-2021	T.K. Thrilochana Vs T.B. Kallappa	Krishnamurthy.B.G
53	O.S. 22/2015 (Objection to IA.)	19-02-2021	SMT.H.E.SUDHAMANI Vs SRI.H.E.SHIVAKUMAR	A.M. VIDYASHANKAR
54	FDP 5/2017 (HEARING)	19-02-2021	Lakshmidevi Vs Shivashankar	AMV

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V Addl. District and Sessions Judge
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	CRL.R.P. 10036/2019 (ARGUMENTS)		Y.S. Shanthamurthy Vs B. Pushpalatha	Ramachandraiah.H.C
2	CRL.A 10011/2018 (ARGUMENTS) IA/1/2018		D.K.Chandregowda Vs Sri Basaweshwara Co-Operative Society by its present manager Vidhyasree	Krishnamurthy.B.G N.N.S
3	CRL.R.P. 10020/2018 (ARGUMENTS) IA/1/2018		SELVARAJ Vs State by Chikkanayakanahalli Police	S Rajendra Public Prosecuotr
4	SC 10028/2018 (ARGUMENTS)		State by Honnavalli Police Vs Kumaraiah	pp B.P.Rajendraprasad
5	CRL.A 10009/2019 (ARGUMENTS) IA/1/2019		G. Sheshagiri Vs N.K. Swamy	B.K. Channakeshava
6	CRL.R.P. 10020/2019 (ARGUMENTS)		B.T. Srinivasa Vs Rajanna	Krishnamurthy.B.G Mahalingappa.H.P
7	CRL.R.P. 10021/2019 (ARGUMENTS)		B.T. Srinivasa Vs M.K. Huchegowda	Krishnamurthy.B.G Mahalingappa.H.P
8	CRL.R.P. 10022/2019 (ARGUMENTS)		Chidananda Vs K.P. Roopa	Somasundar S
9	CRL.R.P. 10003/2020 (ARGUMENTS) IA/1/2020		Yogish Vs Dhananjaya M.	Krishnamurthy.B.G
10	CRL.R.P. 10013/2020 (ARGUMENTS) IA/1/2020		Dasthgir Vs Tahashildar and Taluk Executive Magistrate	Krishnamurthy.B.G
11	CrI.Misc. 10287/2020 (ORDERS)		Loksha Vs State by Honnavalli Police	B.P.Rajendraprasad Public Prosecutor
12	CrI.Misc. 10288/2020 (ORDERS)		Maruthi G. Vs STATE BY TURUVEKERE POLICE	Venu.C Public Prosecutor
13	CrI.Misc. 10289/2020 (ORDERS)		Sunil C.K. Vs STATE BY TURUVEKERE POLICE	Venu.C Public Prosecutor

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V Addl. District and Sessions Judge
Cause List Date: 17-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	Crl.Misc. 10292/2020 (ORDERS)		Mahalingaiah Vs STATE BY TURUVEKERE POLICE	Sathish.B Public Prosecutor
15	Crl.Misc. 10294/2020 (ORDERS)		C. Manjunath Vs State by Tiptur Town Police, Tiptur	Venu.C Public Prosecutor
16	CRL.A 10010/2019 (hear on I.A) IA/1/2019 IA/2/2019		Sanjay Vs K.S. Sunitha	Mohankumar S.V. Somasundar S
17	CRL.R.P. 10025/2019 (hear on I.A) IA/1/2019		Prabhuswamy @ Prabhaiah Vs Vishalakshi	Sreedhara.N.N G.Parameshwaraiah
<u>11.00 AM to 02.00PM</u>				
18	SPL.C 10004/2020 (SUMMONS)		State by Mines and Geology Department, Tumakuru Vs Ramesh	Public Prosecutor
19	Crl.Misc. 10304/2020 (NOTICE)		Nanjegowda H.G Vs State by Tiptur Town Police, Tiptur	Venu.C Public Prosecutor
20	Crl.Misc. 10305/2020 (NOTICE)		Devaraju T.S Vs State by Kibbanahally Police	Sathish.B Public Prosecutor
21	Crl.Misc. 10306/2020 (NOTICE)		Srinivasamurthy Vs STATE BY TURUVEKERE POLICE	Raghu.T.K Public prosecutor
22	Crl.Misc. 10307/2020 (NOTICE)		Vasanthaiah Vs State by Chikkanayakanahalli Police	K.M. Shadakshari Public Prosecutor
23	SC 10029/2019 (HEARING)		STATE BY HANDANAKERE POLICE Vs Somalingaiah	PP Krishnamurthy.B.G
24	SC 10041/2019 (HEARING)		State by Chikkanayakanahalli Police Vs Sunandamma	Public Prosecutor Krishnamurthy.B.G

V Addl. District and Sessions Judge, Tiptur
Sri. SHIVAKUMARA B
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Cause List Date: 17-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
25	SC 10037/2015 (EVIDENCE)		STATE BY HANDANAKERE POLICE Vs Prabhuswamy	P.P Somasundar S
(SC/0010037/2015) : SC/0010037/2015				
26	SC 10006/2017 (EVIDENCE)		State by Turuvekere Police Vs Hanumantharaju	P.P B.S
(SC/0010006/2017) : SC/0010006/2017				
27	SC 10022/2019 (EVIDENCE)		State by Tiptur Town Police, Tiptur Vs Kumaraswamy M.S. alias Meesekumara	Public Prosecutor Krishnamurthy.B.G
28	SC 10026/2019 (EVIDENCE)		STATE BY HULIYAR POLICE Vs Revaiah	Public Prosecutor MBK/NNS
29	SC 10037/2019 (EVIDENCE)		State by Dandinashivara Police Vs Basavesha H.C.	PP Sathish.B
30	SC 10024/2018 (FOR F.D.T)		STATE BY HULIYAR POLICE Vs Ganapathi	Public Prosecutor Krishnamurthy.B.G
31	SC 10001/2019 (FOR F.D.T)		State by Tiptur Town Police, Tiptur Vs Nagaraju	PP
32	SC 10015/2017 (ARGUMENTS)		STATE BY TIPTUR RURAL POLICE Vs chethan @ motte chethu	pp bdj
(SC/0010015/2017) : SC/0010015/2017				
33	SC 10029/2017 (ARGUMENTS)		State by Honnavalli Police Vs Mallikarjuna	Public Prosecutor
(SC/0010029/2017) : SC/0010029/2017				
34	CRL.A 10007/2018 (ARGUMENTS)		Teja @ Suma. S Vs Ranganatha Swamy. H.S	Sathish.B
(CRL.A/0010007/2018) : CRL.A/0010007/2018				

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Cause List Date: 17-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
35	CRL.A 10018/2018 (ARGUMENTS) IA/1/2018		State by Chikkanayakanahalli Police Vs Ranganatha Swamy H S	P.P
(CRL.A/0010018/2018)				
: CRL.A/0010018/2018				
36	CrI.Misc. 10300/2020 (ARGUMENTS)		Savitha Vs STATE BY TURUVEKERE POLICE	H.L. Sudhakar Public Prosecutor
37	CrI.Misc. 10302/2020 (ARGUMENTS)		Jagadeesha R. Vs STATE BY TURUVEKERE POLICE	Yogananda.M.K Public Prosecutor
38	CRL.R.P. 10029/2020 (hear on I.A) IA/1/2020		Gangadharaiah Vs The Taluk Executive Magistrate, Chikkanayakanahalli	Sathish.B
39	SC 10039/2019 (FOR OBJECTION)		STATE BY TURUVEKERE POLICE Vs Govindaraju @ Kattheraja @ Raja	Public Prosecutor M.Dakshinamurthy
40	CrI.Misc. 10299/2020 (FOR OBJECTION)		Hema Vs STATE BY TURUVEKERE POLICE	G.R. Srinivasa Public Prosecutor
41	CrI.Misc. 10301/2020 (FOR OBJECTION)		Renukamma Vs Excise P.S, Chikkanayakanahalli	Venu.C Public Prosecutor
42	CrI.Misc. 10303/2020 (FOR OBJECTION)		Sachin H.V Vs State by Tiptur Town Police, Tiptur	Sathish.B
43	CRL.A 10024/2018 (Respondent Arguments)		A.N. Sannanajiah Vs STATE BY TURUVEKERE POLICE	Krishnamurthy.B.G Public Prosecutor